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R.K.Sethi vs.UOI

ORDER/ SL.NO.5

O.A. 341/13

Date-21.10.2014

CORAM  
HON'BLE SHRI R.C.MISRA, MEMBER(A)

Shri S.K.Ojha, learned counsel for the applicant submitted that he has filed a Memo stating therein that the applicant is no longer interested to pursue this O.A. and therefore, the O.A. may be permitted to be withdrawn. In view of Memo filed, the O.A. is disposed of as withdrawn.

Shri S.Barik, learned ACGSC for the Respondents is present and heard.



MEMBER(A)